

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

THURSDAY, THE TWENTY FIRST DAY OF NOVEMBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J. SREENIVAS RAO

IA NO: 2 OF 2024
IN
WRIT APPEAL NO: 979 OF 2024

Between:

Biradar Devidas, S/o Ganapat Rao, Aged about. 37 years, Occ. Business,
R/o. H.No. 7-162, Sri Ram Colony, Jai Pally Village, Balapur Mandal, Ranga
Reddy District.

...APPELLANT

AND

1. The State of Telangana, Rep by Special Chief Secretary , Department of
Energy, Telangana Secretariat Building, Hyderabad.
2. The Telangana State Southern Power Distribution Company Limited, Rep. by
its Chairman and Managing Director, 6-1-50, Mint Compound, Hyderabad.

...RESPONDENTS

Petition under Section Order-IX, Rule – 9 of CPC praying that in the
circumstances stated in the affidavit filed in support of the petition, the High Court
may be pleased restore the Writ Appeal 979 of 2024.

This petition coming on for hearing, upon perusing the petition and
affidavit filed in support thereof and upon reading the Order dated 19-08-2024 in
W.A.No.979 of 2024 and upon hearing the arguments of **SRI SYED ILIYAS**,
Counsel for the Petitioner and **GP FOR ENERGY**, appearing for Respondent No.1
& **SRI R. VINOD REDDY, SC FOR TSSPDCL**, appearing for Respondent No.2,
and the Court made the following: **ORDER**

“Mr. Syed Iliyas, Learned counsel for the appellant.

Heard on I.A. No.2 of 2024.

For the reasons stated in the application, duly supported by an
affidavit, the order dated 19.08.2024 is recalled and W.A.No.979 of 2024 is
restored to file.

The interlocutory application accordingly is allowed."

Sd/- K. SHYLESHI
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Section Officer (**Posting Section**), High Court for the State of Telangana at Hyderabad.
2. The Section Officer (**DB Section**), High Court for the State of Telangana at Hyderabad.
3. The Special Chief Secretary, Department of Energy, The State of Telangana, Telangana Secretariat Building, Hyderabad.
4. The Chairman and Managing Director, The Telangana State Southern Power Distribution Company Limited, 6-1-50, Mint Compound, Hyderabad.
5. One CC to SRI SYED ILIYAS, Advocate [OPUC]
6. One CC to SRI R. VINOD REDDY, S.C. for TSSPDCL [OPUC]
7. Two CCs to GP for ENERGY, High Court for the State of Telangana. [OUT]
8. Two CD Copies

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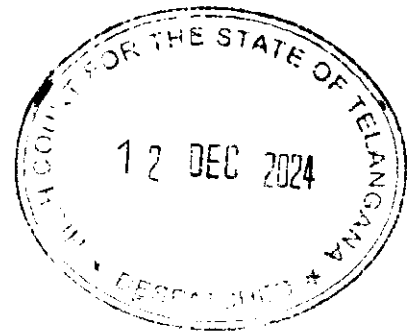
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HIGH COURT

DATED:21/11/2024

JUDGMENT

**I.A. No.2 OF 2024
IN
WA.No.979 of 2024**



**ALLOWING THE I.A. No.2 of 2024 &
RESTORING THE W.A. TO ITS FILE**

11 Copies
[Signature]
2/12/24.